

Special Single Bench

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CP(1B) NO.362/KB/2017
CORAM: Hon'ble Member (J Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23rd August 2017, 10.30 A.M

Name of the Company		First Choice Readymix -Vs- Jonbro Construction Pvt Ltd	
Under Section		9 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. URMILA CHAKRABORTY, Adv. For the corporate debtor *for* 21/08/17

2. Rakhi Purwana Paul, Adv For operational creditor. 23/08/17

23-08-2017 – CP(1B) No. 362/KB/2017 – First Choice Readymix Vs. Jonbro Construction Pvt. Ltd.

ORDER

The Ld. Counsel on behalf of the Corporate Debtor as well as on behalf of the Operational Creditor are present.

The Ld. Counsel for the Corporate Debtor submits that the matter is settled out of Court and hence, the matter is to be disposed of.

The parties are directed to file settlement in writing.

List the matter on 27-08-2017.

Sd/-
K R JINAN
MEMBER(J)